

मय ठंग से, बातचीत से मसले हल होने चाहिए। लेकिन फिर भी कोई आन्दोलन चलता है या गड़बड़ी चलती है तो उसको ठीक करने के लिए, दुश्स्त करने के लिए सरकार अपने कर्नव्य का पालन करेगी। पिछली बार एमर-जेन्सी के जमाने में शायद वह जेल में रहे हों, यह उनकी चिन्ता हो तो मैं कहूंगा कि आप इस बात की चिन्ता न करें।

सभापति जी, मैं आपकी मार्फत कहना चाहता हूँ कि हमारा बिल्कुल कोई इरादा नहीं है, उनको जेलो में रखने का, क्योंकि जेल में रखकर खर्चा बढ़ायें, खिदमत करें, डाक्टर लगाय और संभाल करें। हमारा उसके लिए कोई इरादा नहीं है, आप आजादी से चाहे जहां रहें।

श्री हरिकेश बहादुर : नेपाली, ट्राइबल्स और माइनोरिटी यूनियन्ज की क्या मांगें है और सरकार ने इस बारे में कोई बात की है या नहीं? अगर की है तो क्या की है?

श्री जल सिंह : सरकार ने उन से बात की है, उनकी मांगें आमू वालों से विपरीत है। आप जहां भी चाहें, उनका मैमोरेडम पढ़ सकते हैं, देख सकते हैं, वह अखबारों में आ गया है।

16.20 hrs.

VICTORIA MEMORIAL (AMEND-
MENT) BILL*

THE MINISTER OF STATE IN
THE MINISTRY OF EDUCATION
(SHRIMATI SHEILA KAUL): Sir,

on behalf of Shri S B. Chavan, I beg to move for leave to introduce a Bill further to amend the Victoria Memorial Act, 1903.

MR. CHAIRMAN: The question is:

“That leave be granted to introduce a Bill further to amend the Victoria Memorial Act, 1903.”

The motion was adopted.

SHRIMATI SHEILA KAUL: I introduce the Bill.

16.21 hrs.

MATTERS UNDER RULE 377

(1) NOTED FOR INVESTIGATION INTO THE DEATH OF CTO TELEGRAPHIST LEADING TO STRIKE BY EMPLOYEES

SHRI R. L. BHATIA (Amritsar): Mr Chairman, Sir, I raise the following matter under rule 377.

Overseas and domestic communication services were seriously disrupted on Tuesday, the 11th November, 1980 as about 3000 employees of the Central Telegraph Office in the capital are reported to have gone on a lightning strike following the death of one of their colleagues.

It is a matter of deep concern that the officer concerned did not grant leave to the telegraphist when he complained of chestpain while on duty in the morning which resulted in his death while on way to the hospital. The whole matter needs to be investigated. It is suggested that some sort of First Aid Posts may be set up by the P&T Department in CTO and Telephone Exchanges where there is a large concentration of staff and First Aid immediately rendered and in such contingencies the employees removed to the nearest Government hospital without observing any formalities about the assignment of his duties to some one else.